

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No. 182/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> January 2018, 10.30 A.M

Name of the Company		Gujarat NRE Coke Ltd.	
Under Section		14 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Jishnu Saha (Sr. Adv.)	} For the creditor Respondent	M. Singh 9/1/18
2) Nikung Beelia (Adv.)		
3) Sumit Binari (RP)	Corporate Debtor	Sumit Binari 9/1/18
4. Rafnanko Bopara M.S. Tiwari S.K. Tiwari	} For Worker	Indu

**ORDER**

Ld. Counsel for the creditor, the corporate debtor and for worker is present.

Heard. Reserved for order.

*Jd*

(Jinan K.R.)  
Member (J)

*Jd*

(V.P.Singh)  
Member (J)